

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (J)  
CORAM: SHRI. CHARAN SINGH, HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 16.07.2024 After Court Hall-I Hearings**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1324/2024, IA (IBC)/1323/2024 in CP(IB) No.187/7/HDB/2020
NAME OF THE COMPANY	Raigarh Champa Rail Infrastructure Pvt Ltd
NAME OF THE PETITIONER(S)	Axis Bank Ltd
NAME OF THE RESPONDENT(S)	Raigarh Champa Rail Infrastructure Pvt Ltd
UNDER SECTION	7 of IBC

**ORDER**

**IA (IBC)/1323/2024 & IA(IBC)/1324/2024**

**Present:** Ld. Counsel Mr. VVSN Raju along with Ms. Meghana for the Applicant.

Ld. Counsel Mr. Krishna Grandhi along with Mr. Avinash Alladi & Ms. M. Sruthi for the CoC.

Ld. Counsel Mr. Y. Suryanarayana for the Resolution Professional.

Ld. Counsel for the CoC prayed for 2 weeks' time for filing of counter. 2 weeks' time is granted for filing of counter. Copy of the same be served on the Applicant. In the meantime, rejoinder, if any, may be filed. **Matter is adjourned to 12.08.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
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**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (J)  
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**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 16.07.2024 After Court Hall-I Hearings**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>IA (IBC)/1476/2024, New IA (IBC)/1477/2024 in CP(IB) No.187/7/HDB/2020</b>
<b>NAME OF THE COMPANY</b>	<b>RaigarhChampa Rail Infrastructure pvt Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>Axis Bank Ltd</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>RaigarhChampa Rail Infrastructure pvt Ltd</b>
<b>UNDER SECTION</b>	<b>7 of IBC</b>

**ORDER**

**IA (IBC)/1476/2024**

**Present:** Ld. Counsel Ms. Rubaina S Khatoon for the Applicant.

Ld. Counsel Mr. Krishna Grandhi along with Mr. Avinash Alladi &  
Ms. M. Sruthi for the CoC.

Ld. Counsel Mr. Y. Suryanarayana for the Resolution Professional.

For filing of counter, **matter is adjourned to 12.08.2024.**

**IA (IBC)/1477/2024**

**Present:** Ld. Counsel Ms. Rubaina S Khatoon for the Applicant.

Ld. Counsel Mr. Krishna Grandhi along with Mr. Avinash Alladi &  
Ms. M. Sruthi for the CoC.

Ld. Counsel Mr. Y. Suryanarayana for the Resolution Professional.

For filing of counter, **matter is adjourned to 12.08.2024.**

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**MEMBER (J)**